

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 204 OF 2015 &**  
**IA NO. 343 OF 2015**

**Dated: 24<sup>th</sup> October, 2016**

**In the matter of :**

**Indian Wind Energy Association & Anr.**

**...Appellant(s)**

**Vs.**

**Gujarat Electricity Regulatory Commission & Ors.**

**...Respondent(s)**

**ORDER**

Due to some administrative work, the court could not assemble today in the afternoon session. As agreed by the parties, list the matter on **23.11.2016 at 2.30 p.m.**

**(COURT MASTER)**